

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DEEGEE ORCHARDS PRIVATE LIMITED OPERATING IN FOOD INDUSTRY
AT VILLAGE FATTEPUR, DISTRICT WARDHA, MAHARASHTRA
(Under Regulation 36A(1) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Deegee Orchards Private Limited (CIN -U01100MH1997PTC108323)
2	Address of the registered office	Deegee House, Jaistambh Chowk Rallies Plot Amravati Amravati MH 444601 IN
3	URL of website	NA
4	Details of place where majority of fixed assets are located	Soyabean solvent extraction plant and oil refinery located at Survey No.1/A, 29/2, 1/B Village Fattepur, Hinghanghat, Wardha, Maharashtra Wind energy converter with a capacity of 230 KW, located at S. No. 665 and 666 Mouje-Dhoroshi, Village Vankuswade, Satara, Maharashtra.
5	Installed capacity of main products/ services	Installed capacity of extraction plant and oil refinery is 1500 MT per day and 100 MT per day.
6	Quantity and value of main products/ services sold in last financial year	Units are lying closed for the last 8 years.
7	Number of employees/ workmen	There are no employee / workmen.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Please write e mail to Deegee.orchards@truproinsolvency.com to seek further details about the Corporate Debtor.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please write e mail to Deegee.orchards@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10	Last date for receipt of expression of interest	20-06-2023
11	Date of issue of the provisional list of prospective resolution applicants	30-06-2023

12	Last date for submission of objections to the provisional list	05-07-2023
13	Process email id to submit EOI	Deegee.orchards@truproinsolvency.com

Jagdish Kumar,
Resolution Professional
in the matter of Deegee Orchards Private Limited,
Regd. no.: IBBI/IPA-001/IP-P00671/2017-18/11143
Regd. Add: House no: B-56, Wallfort City, Ring Road No. 1,
Raipur, Chhattisgarh – 492013

Date:21-05-2023

Place: Raipur